

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 30/RP/2022**

**in**

**Petition No. 173/MP/2020**

Subject : Review of Commission's order dated 10.6.2022 in Petition No.173/MP/2020 relating to Lignite Transfer Price on account of trued up in respect of Barsingar Mines as per MoC guidelines for control period 2014-19.

Petitioner : NLC India Limited

Respondent : TANGEDCO & 14 Ors.

Date of hearing : 16.2.2023

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present : Shri K Biswal, Advocate, NLC  
Shri Rakesh Pandey, Advocate, NLC  
Shri A Srinivasan, NLC  
Ms. Akansha, NLC  
Shri Amal Nair, Rajasthan Discoms

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner referred to the prayers in the Review Petition and made detail oral submissions.

2. The learned counsel for the Respondents, Rajasthan Discoms referred to the reply and objected to the prayers of the Review Petitioner, stating that there is no error apparent on the face of the order.
3. The Commission after hearing the parties, reserved its order in the matter.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

